

DIVISION BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/215(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UNION OF INDIA VS ANANT HOMES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

Mr. S.K. Tiwari, Adv. ] For the SFIO

Mr. Jayesh Choradia, Adv. ]

Mr. Prantik Garai, Adv. ] For the Respondents

Mr. Avishek Sikdar, Adv. ]

**ORDER**

1. Ld.Counsel for the parties present.
2. Ld.Counsel for the SFIO states that rejoinder affidavit is ready and the same will be filed with the Registry within one week.
3. Post the matter on **21/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**

PJ